SHYAM LAL YADAV): Madam 1 lay on the Table a copy each (in English and Hindi) of the following papers:-

Papers Laid

- (i) Annual Report of the National Central for Management of Agricultural Extension Hyderabad, for the year year 1987-88.
- (ii) Annual Accounts of the National Centre for Management of Agricultural Extension, Hyderabad, for the year 1987-88 and the Audit Report thereon.
- (iii) Review by Government on the working of the Management.

Tiv' Statement giving reasons for the addery in laying the pupers mentioned at (i) and (ii) above

[Pines] in Library, Son No. MT-7800/ [. (vi) et 'i) et

But the and Account a (1987-188) of the Underfan Comer Unit i. Crimita and related process.

THE MANISTER OF ENERGY (SHRI MASANT SATHEL: Malam, on behalf of Shri McChan Lei Feredar, I lay on the Table--

- I. A copy each (in English Hindi of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:--
 - (i) Twenty-first Annual Report and Accounts of the Hindustan Copper Limited Calcutta, for the year 19877-88, together with the Auditors' Report on the Accounts and the commen's of Comptroller and Auditor General of India thereon.
- (ii) Review by Covernment on the working of the Company
- H. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.

[Placed in Library. See No. LT-7801/ 89 for I and II.]

Cold Storage (Amendment) Order, 1908

on the Table

SHRI SHYAM LAL YADAV: Madam, on behalf of Shri Janardhan Poojari I also lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act. 1955, a copy (in English and Hindi) of the Ministry of Agriculture (Department of Rural Development) Notification S.O. No. 3506, dated the 26th November, 1988, publishing the Cold (Amendment) Order. Storage 1988. [Placed in Library. See No. LT-7804/ 89.7

- I Report and Accounts (1987-88) egof the State Farms Corporation of India Limited, New Delhi and related papers.
- II. Report(for the period from 1st April, 1987 to 11th Oct. 1987) of the Notice and Dairy Development Board, Armed and related papers SUR! SUYAM LAL YADAV: Medam. t Med hav on the Table—
 - I: (1) A copy each (in English and Hindi) of the following papers, under substantion (1) of section 619A of the Companies Act. 1956:---
 - (i) Nine'eenth Annual Report and Accounts of the State Farms, Corporation of India Limited New Delhi, for the year 1987-88, together with the Auditors' Report on the Accounts and the commen's of the Comptroller and Auditor General of India thereon.
 - (ii) Review by Government on the working of the Corporation.
 - (2) Statement (in English Hindi) giving reasons for the delay in lighting the papers mentioned above.

[Placed in Library, See No. LT-7756 89 for I and H.]

- H. A copy each (in English and Hindi) of the following papers:-
 - (i) Annual Report of the National Dairy Development Board. Anand, for the period from 1st April, 1987 to 11th October, 1987 together with the Auditor's Report on the Accounts